

Annexure-7

Name of the Corporate Debtor : Hiranmaye energy limited ; Date of commencement of CIRP :03-01-2024 ;	
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List of Operational Creditors (Government Dues) (Amount in ₹)	
1	Central Government
2	State Government
3	Local Government
4	Other Government Bodies
5	Other Operational Creditors
6	Total

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingen t claim	Amount of any mutual dues,that	Amount of claim under verification	Amount of claim not admitted
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?				
1	WB-VAT	West Bengal	17.01.2024	11,36,408	-	Statutory Dues	No	-	-	-	11,36,408
Total				11,36,408	-			-	-	-	11,36,408

Please note that the list of creditors as stated above is subject to updation as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or updation of the claims. The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different treatment.